NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CA/5/2016

NAME OF THE APPLICANT: SYNTHITE INDUSTRIES LTD

UNDER SECTION: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

I) Arrid Paraly (Series Care)

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<u>ORDER</u>

Counsels for both the parties are present. Matter is adjourned for submissions of final arguments. Put up on 12.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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